

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 62**

**TO BE ANSWERED ON THE 07TH DECEMBER, 2022/ AGRAHAYANA 16, 1944
(SAKA)**

HINDI LANGUAGE AS MEDIUM OF INSTRUCTION

**62. DR. AMEE YAJNIK:
SHRI DIGVIJAYA SINGH:
SHRI SYED NASIR HUSSAIN:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government plans to mandate Hindi language as a medium of instruction in technical or non-technical educational institutions;

(b) if so, reasons therefor, considering such action could go against the federal principles of the Constitution of India;

(c) the reasons as to why Hindi language could serve as an optional medium of instruction in States like Tamil Nadu and other non-Hindi speaking States; and

(d) whether this mandate would compromise equal treatment to all the languages specified under the Eighth Schedule of the Constitution?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY KUMAR MISHRA)

(a) to (d): National Education Policy (2020) envisages imparting more programs in higher education, using mother tongue/ local language as medium of instruction, and/or offer programs bilingually, in order to increase access and Gross Enrollment Ratio (GER) and also to promote the

strength, usage and vibrancy of all Indian Languages. In line with this, Government of India has taken efforts to impart technical education in Indian languages in technical institutes from the academic session 2021-22 with the objective to nurture the talented students who have pursued their education in Indian languages for smooth transition into technical education.
